

Statement

Scheduled Commercial Banks' Advances for Small Scale Industries in Madhya Pradesh.

(Rs. in Crores)

As on the last Friday of	Amount Outstanding		
	Public Sector Banks	Other Scheduled Commercial Banks	All Scheduled Commercial Banks
December, 1975	29.20	0.25	29.45
December, 1976	36.65	0.58	37.23
December, 1977*	42.46	0.72	43.18
December, 1978*	53.22	1.34	54.56
June, 1979*	61.87	1.98	63.85

*Data Provisional

Import of Raw Cashewnuts

4802. SHRI P. J. KURIEN: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have received a representation from an all-party delegation headed by the Chief Minister, Kerala State requesting to import raw cashewnuts; and

(b) if so, the details thereof and the action taken over the representation?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Yes, Sir.

(b) The memorandum suggested that the decision taken to change the canalisation policy of raw cashewnuts may be rescinded and import of maximum quantity of raw cashewnuts may be arranged through the Cashew Corporation of India. Import of raw cashewnuts continues to be canalised through Cashew Corporation of India and maximum import will be made through them.

Recruitment Rules in Steel Plants

4803. SHRI RASABEHARI BEHRA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is fact that ordinary graduates are recruited in Steel Plants in the post of Accounts Assistants, Production Assistants, Data Processing Assistants, Auditors, Taxation Assistants, Marketing Assistants and other technical jobs, and candidates having Post Graduate diploma in taxation law, management accountancy, financial management, tax management qualifications are not recruited; and

(b) whether Government will examine the rules of recruitment in Steel Plants and specify the qualifications for each post?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) The posts referred to are in the non-executive grade and are filled by candidates sponsored by local employment exchanges on being notified by the Steel Plants. Minimum qualifications are also indicated for each cate-

gory of posts. If persons with post graduate qualifications or holding diplomas in the respective disciplines have registered themselves with, and are recommended by, the Employment Exchanges, they are also considered for appointment and are in fact also recruited. Where the Employment Exchanges are unable to sponsor the requisite number of candidates, advertisements are issued in the local papers, calling for applications for such posts. The post graduates and diploma holders are also eligible to apply for these posts. Appointments are made on the basis of recommendations made by the Selection Committees of the Plants.

(b) The recruitment procedure indicated above is fair and reasonable, and no change seems called for.

Display of Air India's Mural on Chelmsford Club, New Delhi

4804. SHRI S. M. KRISHNA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to refer to the reply given to Unstarred Question No. 1524 dated 20th June, 1980, regarding Air India advertisements in Chelmsford Club, New Delhi, and state:

(a) whether any assessment has been made of the traffic potential yielded by the display of Air India's mural in Chelmsford Club, New Delhi, premises against transportation to be provided at Air India's service;

(b) if so, what;

(c) what are other arrangements made by the Air India in the country and abroad for providing such free transportation for display of their advertisements of murals etc;

(d) which are other beneficiaries of Air India's free transportation such as landlords of Air India's Offices or residential accommodation rented by it; and

(e) what are the guidelines, if any laid down for the issue of such free transportation tickets on routes ope-

rated by Air India; and which is the authority competent to issue such tickets?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDU-LAL CHANDRAKAR): (a) and (b). It is an accepted standard worldwide practice that no specific value can be assessed from any publicity such as advertisements, displays of murals etc. The amount of publicity cannot be quantified. Like other advertisements appearing in Newspapers, Magazines etc., the aim is to ensure that there is adequate exposure with the right clientele. The Chelmsford Club is a leading club with members|visitors of an income group who travel by air. In any case, the mural display at the premises of this club has been discontinued by Air India from April, 1979.

(c) and (d). Making payment in the form of transportation for services received or purchases made is a recognised airline practice. Transportation is offered to the suppliers (either in full or part) of the goods/services offered to airlines. Transportation service contract is entered into between Air India and the suppliers to reduce the cash outgo, Air India have entered into transportation service contract with some landlords for renting of housing and office space.

(e) Guidelines have been laid down for issue of transportation service contracts. The Station Heads are responsible for execution and administration of transportation service contracts in their jurisdiction. The Station Head can delegate the responsibility to another officer in his jurisdiction, but not below the rank of a Sales Manager. Transportation against transportation service contracts should be granted only after scrutinising the same with the relevant transportation service contracts and after the Accounts Manager of the Station certifies that necessary